

12.06 hrs.

PAPERS LAID ON THE TABLE

COTTON CONTROL (AMENDMENT) ORDER, S.O. No. 2203 ISSUED UNDER THE INDUSTRIES (DEVELOPMENT AND REGULATION) ACT AND ANNUAL REPORT OF TEA BOARD

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): I beg to lay on the Table a copy each of the following papers:—

(i) The Cotton Control (Amendment) Order, 1962 published in Notification No. GSR 888 dated the 29th June, 1962 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library, See No. LT-295/62].

(ii) S.O. No. 2203 dated the 16th July, 1962 issued under section 15 of the Industries (Development and Regulation) Act, 1951 [Placed in Library, See No. LT-296/62].

(iii) Annual Report of the Tea Board for the year 1959-60. [Placed in Library. See No. LT-297/62].

Shrimati Renu Chakravartty (Barrackpore): I just wanted to submit something. In the meeting of the Business Advisory Committee the Minister of Railways stated that he will make a statement in the House

Mr. Speaker: He is going to make a statement.

Shrimati Renu Chakravartty: But it is not in the agenda. That is why I raised it.

Mr. Speaker: It has been put in my list.

GRANT OF LOANS TO LICENSED SALT MANUFACTURERS' (AMENDMENT) RULES

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): I beg to lay on the Table a copy of the Grant of Loans to

Licensed Salt Manufacturers (Amendment) Rules, 1962 published in Notification No. GSR 1007 dated the 28th July, 1962, under sub-section (3) of section 6 of the Salt Cess Act, 1953. [Placed in Library, See No. LT-298/62.]

12.07½ hrs.

STATEMENT RE: RAILWAY
ACCIDENTS

The Minister of Railways (Shri Swaran Singh): In answer to Starred Question No. 87, replied on the 7th August 1962, information had been supplied to the House about the number of railway accidents that took place between 23rd June and 31st July 1962. Of these, 14 accidents involved casualties. After 31st July one more accident involving casualties has taken place at Hazaribag Road Railway Station on 3rd August 1962, thus making a total of 15 accidents involving casualties.

I lay on the Table of the House a statement showing the particulars of these 15 accidents together with their causes, figures of casualties and the action taken or proposed to be taken against the railway staff responsible. [Placed in Library, See No. LT-299/62.]

The remaining accidents mostly constitute derailments of goods trains and fires in trains involving no casualties and very little loss of property. In all such cases also regular enquiries are held by the railway administration, causes of accidents ascertained and suitable action taken, including punishment to the staff held responsible. I am laying that statement on the Table of the House.

Shrimati Renu Chakravartty (Barrackpore): I suggest that this may be circulated.

Mr. Speaker: Yes, this would be circulated to the Members so that they may study it.